

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

30.

C.P.(IB)/326(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **26.03.2024**

NAME OF THE PARTIES:

Central Bank of India

Vs

Porus Buhariwala

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Nithish Bangera, CS, Ld. Authorised Representative for the RP present. Ms. Aparneswari Natarajan a/w Mr. Suraj Churasia, Ld. Counsel for the Respondent/PG present. Mr. Alok Mishra, Ld. Counsel for Applicant present.
2. The Representative of the RP submits that the report of the RP has already been filed but the same is lying before the registry for scrutiny. Matter is adjourned.
3. List this matter on **13.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)